

Connaught Place-bound chartered buses coming from Vikaspuri, West Delhi on Rafi Marg;

(b) if so, the reasons therefor;

(c) whether Government are aware that this causes great difficulties to thousands of commuters particularly the Central Government employees as they often reach their offices late;

(d) if so, whether Delhi Police will reconsider its decision and restore the earlier route in the larger interest of Government and the employees; and

(e) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (e) Yes, Sir. In order to improve the movement of traffic and reduce congestion in the area, the route of chartered buses has been diverted. However, the diversion has not resulted in any difficulty to the commuters as the alternative route provided for the purpose is located nearby.

Response to Vigilance Awareness Week in Delhi

1814. SHRI BHAGATRAM MANHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that various civic authorities in Delhi have organised Vigilance Awareness Week from 31st October—4th November, 2000 against corrupt public servants and for violation of building byelaws, pilferage of power and encroachment on Government land etc;

(b) if so, what has been the response to the various advertisements released on this account; and

(c) how many officers and others found guilty have been booked, department-wise during the week?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) Municipal Corporation of Delhi and New Delhi Municipal Council organised Vigilance Awareness Week from 31st October to 4th November, 2000, to create an awareness about the menace of corruption and the need to eradicate it at all levels. The staff of both the civic bodies wholeheartedly participated in the week-long programme.

(c) While the drive against corrupt officials is a continuing exercise, the Week was primarily celebrated to create awareness about the harmful consequences of corruption in public life and elicit general support for eradication of this evil from the society.

Anti-national Activities by NGOs

1815. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the fact that anti-national activities are being undertaken with the grant received by the Non-Governmental Organisations;

(b) if so, the details in this regard during the last three years;

(c) the steps being taken by Government to check such reported undesirable activities of NGOs; and

(d) whether Government propose to enact a new legislation to regularise the use of foreign contributions by NGOs and other institutions in the country and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) to (c) Reports about the misutilisation of foreign contribution by voluntary associations, whenever received, are enquired into and action taken against the concerned associations under the relevant provisions of the Foreign Contribution (Regulation) Act, 1976. The action includes, prohibiting the association from accepting any foreign contribution, freezing of its banks accounts and prosecution in a court of law.

(d) Government is considering certain changes in the law governing the receipt and utilisation of foreign contribution by voluntary organisations to remove shortcomings noticed in the present law.

Recommendations of Sarkaria Commission

1816. DR. ARUN KUMAR SARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the recommendations of Sarkaria Commission which have been fully implemented by Government and those which have been partly implemented, indicating the dates of implementation; and